

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2011

ANSWERED ON:11.08.2011

CHECKING GAS THEFT

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government had taken a decision to introduce transparent cylinders and special regulators in order to check rampant theft of gas
- (b) if so, the status thereof ;
- (c) if not, the reasons for not implementing the scheme ; and
- (d) the steps taken by the Government to introduce transparent gas cylinders and special regulators ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (d): Yes, Madam. Government has advised Public Sector Oil Marketing Companies (OMCs) to call for a global expression of interest to set up facilities for manufacturing of composite cylinders (fibre glass) domestically.

As per Gas Cylinder Rules 2004, approval of Petroleum & Explosives Safety Organization (PESO) is required for marketing LPG cylinders in the country. At present, there is no Indian manufacturer who has the approval of PESO for manufacturing of composite cylinders.

As regards special regulators, OMCs have reported that they have launched a multi-function regulator which has additional safety features like level indicator, child lock, excess flow check valve and built in leak detector. This multi-function Regulator has been launched in the year 2011 as a pilot.